CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

OA/020/521/2017 Date of Order: 25.04.2018

S.A. Rasheed Ahmed, S/o. Jamal Ahmed, Aged about 59 years, Occ: Superintendent of Central Tax, Dept. O/o. Superintendent of CGST, Ongole.

.... Applicant

AND

- The Union of India, Ministry of Finance, Department of Revenue, North Block, New Delhi rep. by its Deputy Secretary/ Under Secretary.
- 2. The Central Board of Customs and Central Tax, New Delhi rep. by its Chairman.
- 3. The Chief Commissioner, Customs and Central Tax Dept., Vizag Zone, Port Area, Vishakapatnam.
- 4. The Commissioner, Customs & Central Tax, Guntur Commissionerate, C.R. Buildings, Kannavari Thota, Guntur.

.... Respondents

Counsel for the Applicants : Mr. N. Vijay

Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

CORAM:

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDL. MEMBER THE HON'BLE MRS. MINNIE MATHEW, ADMN. MEMBER

ORAL ORDER

{ Per Hon'ble Mr.Justice R. Kantha Rao, Judl. Member }

Learned counsel appearing for the Applicant seeks permission to withdraw the O.A. He is permitted to do so. Accordingly, the O.A. is dismissed as withdrawn. No order as to costs.

(MINNIE MATHEW) ADMN. MEMBER (JUSTICE R.KANTHA RAO) JUDL. MEMBER

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